

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(CIVIL & CRIMINAL MAIN CASES) AT THE END OF MARCH 2015**

FORMAT-1

| Sl. No. | Nature | Opening balance as on 01.03.2015 | Institution | Restored | Received From H.C. of M.P./SAT | Total Institution | Transfer to High Court of M.P. | Nature Convert Disposal | Disposal | Total Disposal | Total Pendency as on 31.03.2015 |
|----------------------------|--|----------------------------------|-------------|-----------|--------------------------------|-------------------|--------------------------------|-------------------------|-------------|----------------|---------------------------------|
| MAIN CIVIL CASES | | | | | | | | | | | |
| 1 | WP | 1405 | | 12 | | 12 | | | 93 | 93 | 1324 |
| 2 | WA | 408 | 83 | | | 83 | | | 88 | 88 | 403 |
| 3 | WPC | 2913 | 189 | 5 | | 194 | | 3 | 189 | 192 | 2915 |
| 4 | WPL | 982 | 20 | 1 | | 21 | | | 15 | 15 | 988 |
| 5 | WPS | 8464 | 472 | 17 | | 489 | | 1 | 332 | 333 | 8620 |
| 6 | WPT | 304 | 39 | | | 39 | | | 6 | 6 | 337 |
| 7 | WPCR | 267 | 28 | 1 | | 29 | | | 14 | 14 | 282 |
| 8 | WPPIL | 47 | 3 | | | 3 | | | 3 | 3 | 47 |
| 9 | WP 227 | 1136 | 106 | 1 | | 107 | | | 83 | 83 | 1160 |
| 10 | WPHC | 6 | | | | 0 | | | 3 | 3 | 3 |
| A | TOTAL (1 to 10) | 15932 | 940 | 37 | 0 | 977 | 0 | 4 | 826 | 830 | 16079 |
| 1 | FA | 1917 | 37 | 3 | | 40 | | | 35 | 35 | 1922 |
| 2 | FAM | 252 | 13 | | | 13 | | | 22 | 22 | 243 |
| 3 | SA | 4631 | 77 | 12 | | 89 | | | 73 | 73 | 4647 |
| 4 | MA | 473 | 14 | 1 | | 15 | | | 16 | 16 | 472 |
| 5 | MAC | 3426 | 134 | 1 | | 135 | | | 42 | 42 | 3519 |
| 6 | CR | 172 | 9 | 2 | | 11 | | | 11 | 11 | 172 |
| 7 | MCC | 340 | 107 | 2 | | 109 | | | 97 | 97 | 352 |
| 8 | MCCS | 0 | | | | 0 | | | | 0 | 0 |
| 9 | COMP APPEAL | 0 | | | | 0 | | | | 0 | 0 |
| 10 | COMP PET | 64 | 4 | 1 | | 5 | | | 2 | 2 | 67 |
| 11 | EP | 16 | | | | 0 | | | | 0 | 16 |
| 12 | TPC | 31 | 3 | | | 3 | | | 16 | 16 | 18 |
| 13 | CONT | 554 | 55 | 2 | | 57 | | | 78 | 78 | 533 |
| 14 | CONTS | 2 | | | | 0 | | | | 0 | 2 |
| 15 | ITR | 9 | | | | 0 | | | 3 | 3 | 6 |
| 16 | ITA | 8 | | | | 0 | | | 2 | 2 | 6 |
| 17 | CER | 6 | | | | 0 | | | 1 | 1 | 5 |
| 18 | STR | 0 | | | | 0 | | | | 0 | 0 |
| 19 | WTA | 0 | | | | 0 | | | | 0 | 0 |
| 20 | ARBA | 94 | 3 | | | 3 | | | 6 | 6 | 91 |
| 21 | TAXC | 128 | 3 | 1 | | 4 | | | 1 | 1 | 131 |
| 22 | REVP | 146 | 12 | | | 12 | | | 21 | 21 | 137 |
| 23 | CIVIL SUIT | 2 | | | | 0 | | | | 0 | 2 |
| B | TOTAL (1 to 23) | 12271 | 471 | 25 | 0 | 496 | 0 | 0 | 426 | 426 | 12341 |
| | TOTAL (A+B) | 28203 | 1411 | 62 | 0 | 1473 | 0 | 4 | 1252 | 1256 | 28420 |
| MAIN CRIMINAL CASES | | | | | | | | | | | |
| 1 | CRRE | 4 | | | | 0 | | | | 0 | 4 |
| 2 | CRA | 10785 | 154 | 2 | | 156 | | | 124 | 124 | 10817 |
| 3 | CRR | 3139 | 97 | 3 | | 100 | | | 73 | 73 | 3166 |
| 4 | MCRC u/s 378 CrPC | 0 | | | | 0 | | | | 0 | 0 |
| 5 | MCRC u/s 482 CrPC | 13 | | | | 0 | | | 2 | 2 | 11 |
| 6 | MCRC u/s 439 CrPC | 382 | 497 | | | 497 | | | 544 | 544 | 335 |
| 7 | MCRCA u/s 438 CrPC | 209 | 96 | | | 96 | | | 104 | 104 | 201 |
| 8 | CONTR | 6 | | | | 0 | | | | 0 | 6 |
| 9 | CRMP u/s 439 (2) | 17 | 2 | | | 2 | | | 3 | 3 | 16 |
| 10 | CRMP u/s 372 | 15 | | | | 0 | | | | 0 | 15 |
| 11 | CRMP u/s 378 | 358 | 22 | 1 | | 23 | | | 7 | 7 | 374 |
| 12 | CRMP u/s 482 | 698 | 68 | | | 68 | | | 37 | 37 | 729 |
| 13 | TPCR | 37 | 2 | | | 2 | | | 4 | 4 | 35 |
| 14 | ACQA | 1031 | 12 | | | 12 | | | 10 | 10 | 1033 |
| C | TOTAL=(1 to 14) | 16694 | 950 | 6 | 0 | 956 | 0 | 0 | 908 | 908 | 16742 |
| | GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL | 44897 | 2361 | 68 | 0 | 2429 | 0 | 4 | 2160 | 2164 | 45162 |


(Manish Hande)
 Additional Registrar (M)